




File No. 10/36/2016-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लैक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 12th May 2020

OFFICE ORDER

The Competent Authority has decided to transfer Shri B.S.V. Prakash Kumar, Member (Judicial) (acting President) from NCLT, Chennai to NCLT Mumbai.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi
4. Pay & Accounts Officer, Ministry of Corporate Affairs, Chennai
5. Pay & Accounts Officer, Ministry of Corporate Affairs, Mumbai
6. The Senior Accounts officer, NCLT, New Delhi
7. All NCLT Benches
8. NCLT website/ Notice Board.